

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD  
COURT 1**

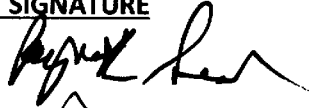

IA 675 of 2019 in Cont.A 6 of 2019 in CP 17 of 2016

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL ,  
AHMEDABAD BENCH ON 25.02.2020**

Name of the Company: Bhupendra Patel & Ors  
V/s  
Hotel Oasis (Surat) Pvt Ltd & Ors

Section: IA For Rejection of Cont.Petition

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAJNISH SINGH	ADD	Respondent	
2.	DHIREN R. DAVE	PC	Petitioner	

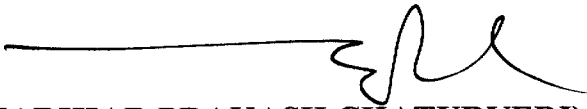
**ORDER**

The Parties are represented through their respective Learned Counsel.

In view of the order passed in Cont. A 6 of 2019 in CP 17 of 2016, the matter is adjourned.

List the matter on 11.03.2020

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 25th day of February, 2020